

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

30(ND)/2017

IN THE MATTER OF:

Loy Antony Gomes

.....Petitioner

v.

Loy Trading Exim Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 98(1)

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. A.K. Kuchhal, Advocate

For the Respondent(s) :

ORDER

Learned counsel for the petitioner states that the affidavit of service shall be filed within ten days.

List for further consideration on 10.10.2017.

→ Sd →

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

→ Sd →

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.09.2017

VINEET